NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/20/2016	
NAME OF THE PETITIONER(S)	: G. Sadayaramanujam & 2 others	
NAME OF THE RESPONDENT(S)	: GGN Spinning Mills Private Limited and 4 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
1. G. susheela.	Counsel for Petitioners	Gentelguil
2. J.N. Precteri Forking Exp Pauseudge	Council for 6th No poodent	L
Representing Council for Mr-Sankawararayaran	Repressing counsel for 12+ to 5+4 hesponders ORDER	<u>L</u>

Ms G Susheela, counsel for petitioners present. Ms J N Preethi, counsel for R6 present and stated she is also representing R1 to R5 and prayed further time for filing sur rejoinder on behalf the respondents. Time extended at request. Post this matter alongwith TCP 3/2016. Put up on 13.04.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)